NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Thursday**, **24**th **April**, **2025**:

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The Specially Constituted Division Bench comprising of the **Hon'ble Shri Justice Ravindra V. Ghuge and the Hon'ble Shri Justice M. M. Sathaye** will sit in **Court Room No. 13 at 4.30 P.m**. and will take up the following matter, as per the board to be notified separately.

ORIGINAL SIDE

1. WRIT PETITION NO. 1833 of 2021 Rishabh Natthulal Chaurasia Vs. State of Maharashtra

APPELLATE SIDE

1. REVIEW PETITION 14 OF 2025 IN WRIT PETITION NO. 10296 OF 2024 Satish Nana Barage and Ors. V/S The State Of Maharashtra & Oth.

2. REVIEW PETITION 15 OF 2025 IN WRIT PETITION NO. 10706 OF 2024 Arjuna Shamrao Patil and Ors. V/S The State Of Maharashtra & Oth.

Dated this the 23rd day of April 2025.

By Order,

Sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S. Bombay Sd/-(A.H.Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay